

Narora (MAPS-1&2) in Uttar Pradesh and Kakrapar (Kar -1&2) in Gujarat.

(c) and (d) Priority in the matter of location of nuclear power plants is accorded to load centres away from coal pit heads. Bihar is a State with rich coal reserves.

Software Technology Parks

2075. SHRI SANJAY NIRUPAM: Will the PRIME MINISTER be pleased to state:

(a) the number of Software Technology Parks set up so far in the country;

(b) the foreign exchange vis-a-vis orders for export of software technology earned by Software Technology Park, Pune, during last three years, year-wise and the export target fixed for the current year; and

(c) whether Government propose to set up any new Technology Parks in the near future in other parks of the country; if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH): (a) There are 14 Software Technology Parks (STPs) functioning in the country at present. Two STPs are located at Pune and one each at Bhubaneswar, Bangalore, Hyderabad, Noida, Gandhinagar, Jaipur, Thiruvanthapuram, Calcutta, Delhi, Gurgaon, Kanpur and Madras.

(b) The yearwise software exports from Software Technology Park (STP), Pune is given below:—

Year	Exports (Rs. Crores)
1993-94	1.62
1994-95	7.35
1995-96	41.53

The export target fixed from the

jurisdictional region of STP. Pune for the current financial year is Rs. 65 crores.

(c) There is no proposal of the Government of India, Department of Electronics to set up any new Software Technology Park. However, the Department of Electronics continues to provide necessary guidance and assistance to the State Government willing to establish STPs.

Status of Enron Project

2076. SHRI JANARDHANA POOJARY: Will the PRIME MINISTER be pleased to state:

(a) whether Government have taken a final decision on Enron project;

(b) if so, the details thereof; and

(c) the status of the project as on 10th November, 1996?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI): (a) and (b) The proposed amendments to the Power Purchase Agreement (PPA), in respect of the Dabhol Power Project, proposed by the State Government as a consequence of agreed terms of the revivaf of the project between the State Government and the Company, were examined by the Government of India in the context of the counter guarantee already extended for the Phase-I of the project. On 18.7.1997, Government of Maharashtra were intimated that Government of India have no objection to the proposed amendments in the Power Purchase Agreement to the extent that they relate to Phse-I (740 MW) and the counter guarantee issued by the Government of India would continue to apply only to Phase-I of the Dabhol Power Project on the terms and conditions as stipulated in the GOI Guarantee dated 15.9.1994.